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OA 873/10

OA dt 11.4.12

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Council's for
perities.

Exchd
13.4.12

Done
13.4.12
10(7)

Order DL-.....11.04.12

Ceram :-

Hon'ble Mr. C. R. Mohasatra, Administrative Member

&
Hon'ble Mr. A. K. Patnaik, Judicial Member

Neither the applicant nor his
counsel was present on 21.02.2012
and again on 23.03.2012. Today
also no body is present for the
applicant. ~~After taking the O.A.~~
~~every body is absent for the applicant.~~
Hence this O.A. is dismissed
for default.

AK
Member (J)

Member (A)